

(4)

S.R.Das vs. UOI

Hearing Sl.No.6

OA No.69/12

Date-16.12.13

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Shri N.R.Routray, learned counsel for the applicant. Shri M.K.Das and Ms.S.L.Pattnaik, learned Panel Counsels are absent being on accommodation. By filing a Memo dated 16.12.2013, Shri Routray submitted that the applicant having been granted relief in the hands of the Respondents, the present O.A. has become infructuous. In view of this, the O.A. is disposed of for having become infructuous.

Shri S.K.Ojha, learned Panel Counsel for the Railways is present and heard.


MEMBER(J)